

**GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
DEPARTMENT FOR PROMOTION OF INDUSTRY AND INTERNAL TRADE
LOK SABHA**

**UNSTARRED QUESTION NO. 2682.
TO BE ANSWERED ON TUESDAY, THE 04TH AUGUST, 2026.**

PLI SCHEME

2682. SHRI MAHENDRA SINGH SOLANKY:

Will the Minister of **COMMERCE AND INDUSTRY** be pleased to state:

वाणिज्य एवं उद्योग मंत्री

- (a) whether the Government has assessed the impact of various Production Linked Incentive (PLI) Schemes on industrial development in Tier-II and Tier-III regions in the country including Lok Sabha Constituency Dewas–Shajapur of Madhya Pradesh;
- (b) the details of investment, production, exports and employment generated under PLI Schemes in these regions, sector-wise including Madhya Pradesh;
- (c) whether industries in Dewas, Shajapur and nearby industrial clusters have benefited from the PLI framework, if so, the details thereof;
- (d) whether the Government has any proposals to extend, modify or introduce additional incentives to attract manufacturing investments in industrial areas of Dewas–Shajapur and other emerging districts of Madhya Pradesh; and
- (e) the steps being taken by the Government to promote MSMEs, manufacturing, exports and the vision of Atmanirbhar Bharat by encouraging greater participation of industries from Lok Sabha Constituency Dewas–Shajapur under the PLI Schemes?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री जितिन प्रसाद)

**THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE & INDUSTRY
(SHRI JITIN PRASADA)**

- (a):** The Government has approved 14 Production Linked Incentive (PLI) Schemes across key manufacturing sectors with a total approved outlay of ₹1.91 lakh crore to boost domestic manufacturing, attract investments, enhance exports, generate employment and strengthen India's integration with global value chains.

The PLI Schemes are implemented as pan-India initiatives, and eligible companies are selected through a transparent application process based on the criteria prescribed under the respective Scheme Guidelines. The location of manufacturing units is determined by the applicant companies based on

commercial and operational considerations. The Government regularly reviews the progress and outcomes of the PLI Schemes through the respective implementing Ministries/Departments.

- (b): The PLI Schemes have recorded significant cumulative achievements across the country, including manufacturing units established in the State of Madhya Pradesh. As on 31.03.2026, the cumulative achievements under the PLI Schemes are as follows:

Parameter	Achievement
Investment	Over ₹2.40 lakh crore
Production/Sales	Over ₹22.66 lakh crore
Exports	Over ₹15.2 lakh crore
Employment	More than 14.15 lakh (direct and indirect)

- (c): The PLI Schemes are open to eligible manufacturers across the country and are implemented through a transparent application-based process. **Forty-five** manufacturing units in the State of Madhya Pradesh have been approved under various PLI Schemes. The Scheme also indirectly benefits suppliers and vendors to the manufacturing units incentivized through the PLI Schemes. District wise details of manufacturing units are not maintained in the Ministry. The sector-wise details of the approved manufacturing units in Madhya Pradesh are provided at **Annexure-I**.
- (d): The Production Linked Incentive (PLI) Schemes are implemented as pan-India, wherein eligible applicants from across the country, including emerging industrial regions, may participate subject to fulfillment of the eligibility criteria prescribed under the respective Scheme Guidelines. The Schemes provide adequate flexibility within the approved framework to enable eligible companies to establish manufacturing facilities at locations based on their commercial and operational considerations.

The Government continuously reviews the implementation of the PLI Schemes in consultation with the respective implementing Ministries/Departments and industry stakeholders. Based on sectoral requirements and emerging needs, proposals for modification or extension of individual PLI Schemes are considered by the Government in accordance with the prescribed approval process.

- (e): The Government has undertaken several initiatives to promote manufacturing, exports and the vision of Aatmanirbhar Bharat. The PLI Schemes provide performance-linked incentives to eligible manufacturers to enhance domestic production, value addition, exports and employment across strategic sectors.

In addition, the Government has launched complementary initiatives such as Make in India, PM GatiShakti National Master Plan, National Logistics Policy, Districts as Export Hubs, Startup India, Ease of Doing Business reforms, and various programmes for the promotion of MSMEs. These initiatives provide an enabling ecosystem for industries across the country, including those in

Madhya Pradesh, to strengthen their manufacturing capabilities and participate in domestic and global value chains. Eligible industries from Dewas–Shajapur may also participate in the respective PLI Schemes, subject to fulfillment of the eligibility criteria prescribed under the applicable Scheme Guidelines.

ANNEXURE-I

**ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE LOK SABHA
UNSTARRED QUESTION NO. 2682 FOR ANSWER ON 04.08.2026.**

Sl. No.	Sectors	Manufacturing units established in Madhya Pradesh under PLI Schemes.
1.	IT Hardware 2.0	01
2.	Bulk Drugs	02
3.	Pharmaceuticals Drugs	01
4.	Food Products	10
5.	White Goods	01
6.	Automobiles & Auto Components	06
7.	Textile Products	22
8.	Specialty Steel	01
9.	High Efficiency Solar PV Modules	01
	TOTAL	45
